

Regarding need to take comprehensive measures to control adulteration in the Pharmaceutical Sector-Laid

SHRI NAVEEN JINDAL (KURUKSHETRA): I would like to draw the attention of the Government to a matter of critical national priority, especially concerning our Prime Minister's commitment to ensuring comprehensive healthcare safety for every citizen. We have recently witnessed tragic incidents of children's deaths caused by contaminated cough syrups, where unscrupulous elements knowingly substitute pharmaceutical-grade solvents with cheap, industrial poisons like Diethylene Glycol (DEG). This criminal malpractice exploited systemic weaknesses in our regulatory ecosystem. While the Union Government has initiated timely reform by notifying stringent revised GMP (Good Manufacturing Practices) standards, the implementation gap remains at the State level. State regulators critically lack accredited testing infrastructure, adequate numbers of qualified inspectors, and unified digital tracking systems for high-risk raw materials. I urge the Union Government to launch an immediate, coordinated, and time-bound national regulatory initiative based on the principle of 'One Nation, One Standard'. The consolidated demand is to ensure the mandatory, digitally enabled tracking of all high-risk solvents and the immediate provision of Central technical and financial assistance to upgrade state testing laboratories and inspection cadre to uniformly enforce the revised GMP standards across the country.